

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 4424
TO BE ANSWERED ON 19.07.2019

MODERNISATION PROGRAMME FOR ANGANWADI CENTRES

4424. SHRIMATI KIRRON KHER:
SHRI SUNIL KUMAR PINTU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has completed the modernisation programme of all the Anganwadi Centres across the country with a view to mobilise rural women and children to increase their participation in community development and if so, the details thereof, State/UT-wise including Punjab and Bihar;
- (b) whether the modernised Anganwadi Centres also follow the ICDS programme to combat nutritional deficiency and if so, the details thereof; and
- (c) whether the Government is partnering with the private sector to successfully modernise Anganwadi Centres across the country and if so, the details thereof and the reasons therefor, State/UT-wise including Punjab and Chandigarh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): Providing modern and essential facilities to cater the needs of women and children at the Anganwadi Centres (AWCs) is a continuing process. A number of steps in this direction have been undertaken in all States including Punjab and Bihar, some of which are as under:
 - (i) Revised joint guidelines have been issued by Ministries of Women & Child Development, Rural Development and Panchayati Raj on 17.02.2016 for construction of 4 Lakhs AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services (ICDS Scheme). The State-wise statement is at **Annexure-I**.
 - (ii) Drinking water facilities have been provided in **87.4%** Anganwadi Centres.
 - (iii) Sanitation facilities have been provided in **71.98%** Anganwadi Centres.
 - (iv) Grants are sanctioned for purchase of water filter for serving safe drinking water, furniture, equipments, etc.

- (v) Swachhta Action Plan – Rs.12,000/-per AWC are given for providing drinking water facilities and Rs.10,000/- per AWC for providing toilet facilities.
- (vi) As on 30.06.2019, 3.54 lakh Anganwadi Workers (AWWs) have been provided with Smart Phones for IT-enabled monitoring under ICDS-Common Application Software (CAS). State/UT-wise statement is at **Annexure-II**.
- (vii) Under POSHAN Abhiyaan 11,51,517 weighing machines and 5,37,187 Stadiometer have been provided for growth monitoring.
- (viii) Funds for ECCE have been enhanced to Rs 5,000 per AWC. Activity books have been introduced in the Scheme.
- (ix) For nutritional deficiency, norms prescribed in Schedule-II of NFSA, 2013, are followed:

Sl. No.	Categories	Revised norms (per beneficiary per day)	
		Calories (K Cal)	Protein (g)
1.	Children (6-72 months)	500	12-15
2.	Severely malnourished children (6-72 months)	800	20-25
3.	Pregnant women and Nursing mothers	600	18-20

- (c): A Memorandum of Understanding (MoU) has been signed between Ministry of Women & Child Development and M/s Vedanta on 21st September, 2015 for construction of 4,000 Anganwadi Centres by M/s Vedanta, through its own resources, as part of their Corporate Social Responsibilities (CSR) primarily in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh.

M/s. Vedanta has already started construction of Anganwadi buildings in Rajasthan, Uttar Pradesh and Madhya Pradesh. As per monthly progress report submitted by Vedanta, construction of 552 AWC buildings (5 AWC buildings in Madhya Pradesh; 499 AWC buildings in Rajasthan; 48 AWC buildings in Uttar Pradesh) has already been completed by 30.04.2019.

Statement referred to in Part (a) of Lok Sabha Un-starred Question No.4424 to be answered on 19.07.2019 regarding "Modernisation Programme for Anganwadi Centres"
 Status of Funds Released and Units Approved under Convergence of Anganwadi Services with MGNREGS

(Rupees in Lakh)

S. No.	STATE	Construction of AWC buildings under MGNREGA (Unit Approved) 2015-16	Funds released	Construction of AWC buildings under MGNREGA (Unit Approved) 2016-17	Funds released under ICDS for construction of Anganwadi Buildings 2016-17	Construction of AWC buildings under MGNREGS (Unit Approved) 2018-19	Proposed Units for construction of AWC buildings under MGNREGS 2019-20	Labour Budget 2019-20 Approved Units	
								2015-16	2016-17
1	ANDHRA PRADESH	2628	3153.60	3928	4713.60	5000	600	6556	
2	BIHAR	-	-	10335	12402.00	14030	1000	-	10,335
3	CHHATTISGARH	2000	2362.15	2000	2400.00	2000	2000	2000	2000
4	GOA	-	-	-	-	100	100	-	-
5	GUJRAT	-	-	431	517.20	2000	2000	-	431
6	HARYANA	-	-	647	776.40	-	500	-	647
7	JHARKHAND	4000	2400.00	5000	6000.00	-	0	4000	5000
8	KARNATAKA	-	-	2844	3412.80	-	1000	-	2844
9	KERALA	-	-	923	1107.60	1000	1000	-	923
10	MADHYA PRADESH	5000	6000.00	7000	8400.00	7000	10000	-	-
11	MAHARASHTRA	4908	2944.80	1720	2064.00	5000	250	-	6628
12	ODISHA	5000	3000.00	7270	8724.00	11418	6036	5000	7270
13	PUNJAB	-	-	1000	1200.00	-	15000	-	-
14	RAJASTHAN	1385	831.00	2000	2400.00	1000	0	1385	2000
15	TAMIL NADU	-	-	4303	5163.60	-	0	-	4302
16	TELANGANA	1000	1200.00	1734	2080.80	1436	2000	1000	1734
17	UTTAR PRADESH	3020	1812.00	17859	21430.80	10000	500	3020	17859
18	WEST BENGAL	-	-	6782	8138.40	10381	6000	-	6782
19	HIMACHAL PRADESH	-	-	160	288.00	-	90	-	160
20	JAMMU & KASHMIR	-	-	863	1553.40	500	500	-	-
21	UTTARAKHAND	-	-	2583	4649.40	1401	1401	-	2583
22	A & N ISLANDS	-	-	-	-	50	20	-	-
23	D & N HAVELI	-	-	-	-	20	20	-	-
24	PUDUCHERRY	-	-	-	-	-	-	-	-
25	ASSAM	1000	900.00	1000	1800.00	500	1500	-	-
26	MANIPUR	-	-	-	-	1000	1000	-	-
27	MEGHALAYA	-	-	790	1422.00	586	600	749	
28	MIZORAM	-	-	172	309.60	-	0	-	172
29	NAGALAND	-	-	-	-	525	0	-	-
30	SIKKIM	-	-	103	185.40	-	0	-	103
31	TRIPURA	-	-	-	-	300	100	-	-
	Total	29941	24603.55	81447	101139.00	75247	58670	-	-

Annexure- II'

Statement referred to in Part (b) of Lok Sabha Un-starred Question No. 4424 to be answered on 19.07.2019 regarding "Modernisation Programme for Anganwadi Centres"

S. No	Name of the State/UT	Number of Anganwadi covered through ICDS-CAS Application (as on 30.06.2019)
1.	ANDAMAN & NICOBAR ISLANDS	1637
2.	ANDHRA PRADESH	55560
3.	BIHAR	25500
4.	CHANDIGARH	450
5.	CHHATTISGARH	10473
6.	DADRA & NAGAR HAVELI	303
7.	DAMAN & DIU	102
8.	HIMACHAL PRADESH	7591
9.	JHARKHAND	10701
10.	MADHYA PRADESH	27799
11.	MAHARASHTRA	106400
12.	MEGHALAYA	56
13.	MIZORAM	2169
14.	NAGALAND	3300
15.	PUDUCHERRY	836
16.	RAJASTHAN	18730
17.	SIKKIM	819
18.	TAMIL NADU	18573
19.	TELANGANA	10972
20.	UTTAR PRADESH	50537
21.	UTTARAKHAND	1534
		3,54,042